

I want to make a submission, that just now some hon. member have accused our party that our party is indirectly supporting the Janata Party leaders in toppling the Ministry in Karnataka.

MR. SPEAKER: There is no bar in that also.

SHRI VEERENDRA PATIL: I want to make it clear that so far as our party is concerned, we have made it very clear that we are not at all interested in destabilising any Government. If that Government is collapsing or crumbling, it is crumbling because of their own weight.

MR. SPEAKER: Mr. Tytler.

Yes, Mr. Shahabuddin?

(Interruptions)

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, some people said something about the Janata Party. I want to make it clear on the floor of this House that we have no interest or we are not trying to make this Government in Karnataka collapse. But if this Government collapses under its own weight, we have no sympathy for this Government. (Interruptions)

[Translation]

SHRI RAM NAGINA MISHRA (Salem-pur): Mr. Speaker, I have told it yesterday also that Gandak canal has been damaged in Nepal and its repair work is also not being carried out in Nepal.

MR. SPEAKER: Give in writing if it is a central subject.

SHRI RAM NAGINA MISHRA: I have given notice under Rule 193.

MR. SPEAKER: It is then alright.

(Interruptions)

[English]

SHRI M. RAGHUMA REDDY (Nalgonda): Sir, the Karnataka Express met with an accident. Nearly one hundred people have died and many have been injured. As the Minister's statement is not clear, we want a second statement from the Railway Minister....(Interruptions)

[Translation]

MR. SPEAKER: When the statement is made, we will discuss it.

[English]

We will discuss it.

12.10 hrs.

PAPERS LAID ON THE TABLE

[English]

**Detailed Demands for Grants of the
Ministry of Food Processing Industries
for 1989-90**

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD PROCESSING IN-
DUSTRIES (SHRI JAGDISH TYTLER): I
beg to lay on the Table a copy of the Detailed
Demands for Grants (Hindi and English
versions) of the Ministry of Food Processing
Industries for 1989-90. [Placed in Library.
See No. LT-7748/89]

Statement correcting reply given on 16th March 1989 to Unstarred Question No. 2961 re. Oilseeds Corporation

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 16th March, 1989 to Unstarred Question No. 2961 by Dr. G.S. Rajhans, M.P. regarding Oilseeds Corporation and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT- 7749/89]

Notification under Indira Gandhi National Open University Act, 1985, Annual Report and Review on the working of Indian Council of Philosophical Research, 1987-88 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH): I beg to lay on the Table.

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985:—

(i) G.S.R. 962 published in Gazette of India dated the 17th December, 1988 adding Statute 10A to the 2nd Schedule of the Indira Gandhi National Open University Act, 1985.

(ii) G.S.R. 82 published in Gazette of India dated the 18th February, 1989 adding Statute 22 to the 2nd Schedule of the Indira Gandhi National Open University Act, 1985. [Placed in Library. See No. LT- 7750/89]

- (2) (i) A copy of the Annual Report

(Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Philosophical Research, New Delhi, for the year 1987-88.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT- 7751/89]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1987-88.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT- 7752/89]

- (6) (i) A copy of the Report (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the years 1985-86 and 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Hamirpur, for the years 1985-86 and 1986-87. [Placed in Library. See No. LT- 7753/89]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the

Regional Engineering College, Silchar, for the year 1987-88.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1987-88. [Placed in Library. See No. LT-7754/89]

Detailed demands for grants of the Ministry of Textiles for 1989-90

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): On behalf of Shri Rafique Alam. I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for 1989-90. [Placed in Library. See No. LT-7755/89]

Review of the working of and Annual Report of the State Farms Corporation of India for 1987-88 and a statement showing reasons for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1987-88.
 - (ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7756/89]

Supplementary Agreement between President of India and Governor of Bihar re. maintenance and Development of Urban Links of National Highways, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table:—

- (1) A copy of the Supplementary Agreement (Hindi and English versions) entered into between the President of India and the Governor of Bihar to partially amend the Principal Agreement dated the 1st April, 1972 regarding maintenance and the development of Urban Links of National Highways, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-7757/89]
- (2)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Pepsu Road Transport Corporation Patiala for the year 1986-87, under sub-section (3) of section 35 of the Road Transport Corporation Act, 1950 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pepsu Road Transport Corporation, Patiala, for the year 1986-87.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-

tioned at (2) above. [Placed in Library. See No. LT- 7758/89]

12.12 hrs.

ESTIMATES COMMITTEE

[English]

Seventy-sixth and Seventy-first Reports

SHRI K.S. RAO (Machilipatnam): I beg to present the following Reports:

- (1) 76th Report (Hindi and English versions) of Estimates Committee on the Ministry of Home Affairs Lakshadweep and Minutes of the Sittings of the Committee relating thereto.
- (2) 71st Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the 64th Report of the Committee (8th Lok Sabha) on the Ministry of Finance (Department of Economic Affairs)—Customer Services and Security System in Nationalised Banks.

12.13 hrs.

MATTERS UNDER RULES 377

- (i) **Need to Set up Institutes of Information Technology in Bhubaneswar, Delhi, Hyderabad and Pune immediately as recommended by the Task Force set up by Department of Electronics**

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): A proposal for setting up of an Institute of Information Technology was submitted by

Government of Orissa in January, 1986. Subsequently, the Department of Electronics, Government of India decided that four institutes would be set up at four cities in the country namely, Bhubaneswar, Delhi, Hyderabad and Pune, where Super Computer Facilities were being developed. Following this, a Task Force was set up by the Department of Electronics to prepare the project report of setting up of IIT. The Task Force has already submitted its report.

In view of the rapid expansion of the use of computers in Government Departments and Undertakings and consequential manpower requirement in this field, the early starting of the proposed IIT is highly essential.

I would like, therefore, request the Union Government to do the needful in the matter immediately.

12.14 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[Translation]

- (ii) **Need to constitute a separate Himalayan Tourism Development Corporation for proper development of hilly areas adjacent to Himalayas and to attract more tourists there**

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir, the Himalayan region covered with snow and forest has always been the centre of attraction for domestic and foreign tourists. These areas have the rich potentiality to attract peace loving tourists and pilgrims and also those people who are interested in mountaineering, tracking, skiing and gliding. But due to the non-availability of modern facilities like transportation, communication, lodging etc. we are not able to exploit the existing potentialities fully. It has not only obstructed the economic development of the region but also deprived the domestic as well as the foreign tourists to make use of it. In spite of the willingness of